



NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

12. C.P.(IB)-185(MB)/2017

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.06.2022**

NAME OF THE PARTIES: M/s A B & Co. Global Pvt Ltd.

V/s.

M/s Seth Developers Pvt Ltd.

SECTION 90F INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None appeared on either side despite listing the matter on board for “appearance of the Petitioner” or “dismissal of the Company Petition”. It appears the Petitioner is not interested in prosecuting the above matter any longer. Therefore, the above Company Petition is **dismissed** for **non-prosecution**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)
//Rajeev//

Sd/-
H.V. SUBBA RAO
Member (Judicial)